<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 141 OF 2017 & IA NOS. 359 & 360 OF 2017

Dated: 22nd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Sree Rayalaseema Alkalies and Allied Chemicals Ltd Vs. Andhra Pradesh Electricity Regulatory Commission & Anr			Appellant(s) Respondent(s)

Mr. Mukund P.Unny

<u>ORDER</u>

Issue notice on the Appeal as well as on the I.A. No. 359 of 2017 (Appl. for stay) to the Respondents returnable on 24.07.2017. Dasti, in addition, is permitted.

List the matter on 24.07.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt